## Development of inland water ports

- 575. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of SHIPPING be pleased to state:
- (a) whether Government has any proposal for development of all the inland water ports in Gujarat in view of their present conditions;
- (b) if so, the details of action plan taken thereon and the amount to be invested, port-wise and enhanced capacity of the ports; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) to (c) Inland Waterways Authority of India (IWAI) develops inland water ports/terminals only on National Waterways. Since there is no National Waterway in the State of Gujarat, question of developing any inland water port there by IWAI does not arise.

## Guards for merchant ships

- 576. SHRI MOHD. ALI KHAN: Will the Minister of SHIPPING be pleased to state:
- (a) whether Government can't provide armed guards for merchant ships; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) The Government is actively considering issuance of necessary guidelines for provision of armed guards on Indian Flag Ships under the provisions of relevant laws.

## Pay revision in Central Public Sector Enterprises

- 577. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of SHIPPING be pleased to state:
- (a) whether despite orders issued by the Department of Public Enterprises No. 2(70)08DPE (WC) dated 26th September, 2008, relating to pay revision of officers and non-unionised supervisors in all Central Public Sector Enterprises effective from 1st January, 2007 the Shipping Corporation of India (SCI) employees have been denied this pay-revision benefit; and
- (b) if so, the reasons therefor when SCI earned a profit-before-tax to the tune of Rs.776.90 crore during 2007-08 and Rs.903.33 crore during 2008-09 and such revision could be absorbed and afforded within the resources generated?